(f) whether there is any proposal before Government to transfer cash directly to the beneficiaries; and

(g) if not, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI C.P. JOSHI): (a) and (b) The issue is under consideration.

(c) to (e) No such study has been commissioned by the Ministry.

(f) and (g) No, Sir. There is no proposal before the Government to transfer cash directly to be beneficiaries because under NREGA, workers have to volunteer to do unskilled manual work to earn their wage by labouring on works undertaken. Based on the work output and subject to the wage rate, wages are to be paid through worker's accounts in the banks or post offices.

Model colleges in Andhra Pradesh

*256. SHRIMATI T. RATNA BAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has sanctioned 11 model colleges in Andhra Pradesh;

(b) if so, the details thereof;

(c) the criteria adopted therefor; and

(d) the allocation of funds to each college, especially in the East and West Godavari districts in Andhra Pradesh?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (d) There is a proposal to launch a new scheme with Central-State funding for establishment of one model degree college in each of the 374 identified educationally backward districts having Gross Enrolment Ratio (GER) lower than the national GER. These include 11 districts located in Andhra Pradesh. East Godavari and West Godavari districts are included in the list. Subject to approval of the Scheme, one-third of the estimated capital cost of each college, limited to Rs. 2.67 crores, shall be provided by the Central Government.

Losses suffered by NACIL

*257. SHRI RAHUL BAJAJ: SHRI RAJKUMAR DHOOT:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) what losses National Aviation Company India Limited (NACIL) and its predecessors have suffered in the last three years;

(b) what have been the major reasons for these losses; and

(c) how many CEOs NACIL had in this period and what were their qualifications for the job?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Erstwhile Air India and Indian Airlines had suffered a loss of Rs.

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